

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.S.P No.215/(MAH)/2017

CORAM:

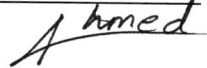
Present::

SHRI M. K. SHRAWAT
MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 28.04.2017

NAME OF THE PARTIES: M/s. Loonkar Properties Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956
and 230 to 232 of the Companies Act, 2013.

<u>S. No.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>SIGNATURE</u>
	Ahmed Chunawala	Adv	

ORDER

T.C.S.P. No. 214/230-232/NCLT/MB/MAH/2017

T.C.S.P. No. 215/230-232/NCLT/MB/MAH/2017

1. The Learned Counsel Mr. Ahmed Chunawala for the Petitioner is present.
2. Reports from the concerned Offices are awaited.
3. The Matter is adjourned to **3rd May, 2017**.

Sd/-

M.K. Shrawat
Member (Judicial)

Dated: **28.04.2017**